

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th July, 2018

No.HC.VII-31/2017 / 3727 /A. The following Officers in Grade-I of the Assam Judicial Service, are directed to submit copies of 6 (six) judgments, preferably 3 (three) in Civil and 3 (three) in Criminal recently delivered by them, so as to reach this Registry positively on or before 27th July, 2018 in connection with consideration of promotion to the post of Selection Grade District and Sessions Judge.

1. Smti Chaya Rani Goswami,
District and Sessions Judge, Barpeta
2. Smti Hema Devi Bhuyan,
Principal Judge, Family Court, Barpeta
3. Smti Manju Rekha Sarma,
Registrar, Arm Forces Tribunal, Regional Bench, Guwahati
4. Shri Vinod Kumar Chandak,
District and Sessions Judge, Jorhat
5. Smti Susmita Phukan Khound,
District and Sessions Judge, Dibrugarh
6. Shri Aparesh Chakravarty,
Judge, Special Court for trial of Sessions Case No.59(K) of 2011,
Kamrup (M), Guwahati
7. Shri Siddhartha Pratim Moitra,
District and Sessions Judge, Kamrup (M), Guwahati
8. Smti Mitali Thakuria,
District and Sessions Judge, Korajhar
9. Shri Mridul Kumar Kalita,
Registrar (Vigilance), Gauhati High Court, Guwahati
10. Shri Satyajit Khound,
District and Sessions Judge, Golaghat
11. Shri Pratim Kumar Bora,
Presiding Officer, Labour Court, Guwahati
12. Shri Prasanta Buragohain,
District and Sessions Judge, Goalpara
13. Smti Indira Barman,
District and Sessions Judge, Bongaigaon

Contd.....

14. Smti Anubha Das,
Principal Judge, Family Court, Cachar, Silchar
15. Smti Bijay Lashmi Boruah,
Member, MACT, No.2, Kamrup (M), Guwahati
16. Shri Binod Kumar Chetri,
Special Judge, Addl. CBI Court, No.3, Assam , Chandmari, Guwahati
17. Shri Sunil Kumar Poddar,
District and Sessions Judge, Sivasagar
18. Smti Rita Kar,
District and Sessions Judge, Nagaon
19. Shri Satya Nath Sarma,
Member-Secretary, ASLSA, Guwahati
20. Smti Aparna Ajitsaria,
Registrar (Judicial), Gauhati High Court, Guwahati
21. Shri Abubakkar Siddique,
Member, MACT, Cachar, Silchar
22. Shri Aditya Hazarika,
Registrar (Admn.), Gauhati High Court, Guwahati
23. Shri Dhrupad Kashyap Das,
District and Sessions Judge, Morigaon
24. Shri Utpal Prasad,
District and Sessions Judge, Karimganj
25. Shri Debasish Bhattacharjee,
District and Sessions Judge, Hailakandi
26. Smti Suchandra Bhattacharjee,
Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
27. Shri Biswajit Chakraborty,
Member, MACT, Barpeta

By Order,
Sd/- Robin Phukan,
REGISTRAR GENERAL

Dated 10.07.2018

Memo No. HC.VII-31/2017 / 3728 - 3757 /A.

Copy to:-


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District and Sessions Judge, Barpeta

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28. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
29. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.


10-07-18
REGISTRAR GENERAL
10/07/2018